

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1390
ANSWERED ON:03.08.2010
NOC FROM NHAI
Pakkirappa Shri S.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is mandatory to get No Objection Certificate from the National Highways Authority of India for installing petrol pumps and laying water supply pipelines on the National Highways;
- (b) if so, the details thereof;
- (c) the details of such proposals pending for approval during the last three years, State-wise;
- (d) the reasons for pendency; and
- (e) the steps taken by the Government to clear all the pending proposals?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R. P. N. SINGH)

- (a) & (b): Yes, Sir. It is mandatory to obtain approval of the Ministry for No Objection Certificate (NOC) for installing petrol pumps and laying water pipelines along National Highways.
- (c) to (e): The information is being collected.